

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P. (C) No.3535 of 2019**

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner : Mr. Ranjan Kumar, Advocate  
For the Respondent : None  
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**Order No.05**

**Date: 05.04.2021**

This case is taken up through video conferencing.

Let a report be called for from the Principal Judge, Family court, Ranchi with regard to present status of Original Suit (MTS) no.373 of 2015.

Put up this case under appropriate heading after two weeks along with the said report.

*Sanjay/*

**(Rajesh Shankar, J.)**